परिवहन मंत्रालय के अधीन कार्यालयों का नामकरण

१६६६. { **श्री कछवाय :** **श्री योगेन्द्र झा :** **स्वामी रामेश्वरानन्द :**

क्या **परिवहन** मन्त्री यह बताने की कृपा करेंगे कि :

(क) पिछले एक वर्ष में उनके मन्त्रालय के अधीन कितने नये कार्यालयों, संस्थाओं और संगठनों की स्थापना हुई ; और

(ख) इनमें से कितनों के नाम अंग्रेजी में तथा कितनों के भारतीय भाषाओं में रखे गये ?

परिवहन मंत्रालय में नौवहन मंत्री (श्री राज बहादुर) : (क) एक सौ बीस जिसमें सीमा सड़क विकास बोर्ड के अधीन बनायी गयीं १०२ यूनिटें और फारमेशन भी शामिल हैं ।

(ख) सबके नाम अंग्रेजी में रखे गये हैं । परन्तु अब हर एक का नाम उसके हिन्दी रूपान्तर के अनुसार रखा जा रहा है ।

किसानों को ऋण

१७००. **श्री वे० शि० पाटिल : क्या सामुदायिक विकास तथा सहकार मंत्री यह** बताने की कृपा करेंगे कि :

(क) क्या सरकार ने किसान को कर्ज देने की पात्रता निरपवाद रूप से उसके उत्पादन के सामर्थ्य पर न कि पूंजी और सम्पत्ति के स्वामित्व पर आधारित करने का निर्णय किया है ; और

(ख) यदि हां, तो यह निर्णय कब से लागू होगा?

सामुदायिक विकास तथा सहकारिता मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) : (क) और (ख). सहकारी ऋण समिति ने १९६० में सिफारिश की थी कि प्राथमिक ऋण समिति को केवल इस कारण किसी व्यक्ति को ऋण देने से इन्कार नहीं करना चाहिए कि उसके पास अपनी जमीन नहीं है अथवा वह जमीन मालिकों से जमानत नहीं दिला सकता है । इस बारे में ऐसे व्यक्ति की पात्रता की मुख्य कसौटी उसकी ऋण लौटाने की क्षमता होनी चाहिए और उसी सीमा तक समिति उसे उसकी कृषि उत्पादन की आवश्यकताओं के आधार पर ऋण दे सकती है । भारत सरकार इन सिफारिशों से सहमत थी और उसने १९६० में राज्य सरकारों तथा सहकारी संस्थाओं से उन्हें स्वीकार करने के लिये आग्रह किया था । समिति की सिफारिशों को राज्यों में कार्य रूप दिया जा रहा है ।

Commemoration Stamps

1701. **Shri S. M. Banerjee:** Will the Minister of **Posts and Telegraphs** be pleased to state:

(a) whether Government have taken a final decision to issue commemoration stamps in memory of Late Lamented Biplabi Mahanayak Rash Behari Basu, Chandra Shekhar Azad and Bhagat Singh; and

(b) if so, when the stamps are likely to be issued?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) and (b). The proposal has been noted for consideration at the next meeting of the Philatelic Advisory Committee.

Bio Gas Plant

1702. { **Shri Dhuleshwar Meena:** **Shri Ramachandra Ulaka:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any research centres have been established to pursue the research work regarding the bio-gas plant during 1963-64; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). Research work on the bio-gas plant which was started at the following Centres sometime back is being pursued in 1963-64 also:

(1) Indian Agricultural Research Institute, New Delhi.

(2) Kora Gram Udyog Kendra, Vile Parle, Bombay.

(3) Gobar Gas Research Station, Ajitmal, Distt. Etawah (U P.).

(4) Central Public Health Engineering Research Institute, Nagpur.

(5) National Sugar Institute, Kanpur.

No new Centre was established in 1963-64.

Corruption Cases in S. E. Railway

1703. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of **Railways** be pleased to state the number and nature of corruption cases pending in South Eastern Railway as on the 31st January, 1964?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Number of cases—157.

(b) Nature of cases—

(i) Demand and acceptance of illegal gratification.

(ii) Securing employment, promotions etc. on false declaration and submission of false certificates.

(iii) Fradulent drawal and misuse of Passes & P.T.O.s

(iv) Mis-appropriation of Railway cash, materials etc.

(v) False maintainance of muster rolls, manipulation of official records, drawal of false travelling allowances, etc.

(vi) Claiming of educational assistance by submitting false certificates.

(vii) Violation of Service Conduct Rules.

(viii) Alleged execution of works below specification by Railway Contractors.

Corruption Cases in Northern Railway

1704. { Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of **Railways** be pleased to state the number and nature of corruption cases pending in the Northern Railway as on the 31st January, 1964?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Number of cases—205.

(b) Nature of cases—

(1) Accumulation of wealth disproportionate to known sources of income.

(2) Acceptance of illegal gratification.

(3) Cheating.

(4) Misappropriation of Government money.

(5) Falsification of records.

(6) Misuse of Railway material and labour.

(7) Misuse of passes and P.T.O.s

(8) False T.A.

(9) Impersonation, obtaining employment by concealing antecedents and/or presenting bogus school certificates.

(10) Excess payment to contractors causing loss to the Railway Administration.

(11) Acceptance of works and material below specification.